

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 154
(IB)-297(PB)/2018

IN THE MATTER OF:

Sanjeev Dalal (Retd.)

.... Applicant/petitioner

Vs.

M/s. International Recreation and Amusement Ltd.

.... Respondent

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 14.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

Mr. Shubham Bhalla, A.O.R & Mr. Deepak Samota,
Mr. Swaroop George, Mr. Krish Gandhi, Advs. & Mr.
Pankaj Jain, Ms. Sneha Pandey, Adv. For C.A.1826
Mr. Mayank Mishra, Ms. Pallavi Kumar, Advs. for CA-
2087/19

For the A.R :

Mr. Siddharth, A.R.

For the Respondent:

Mr. Hardik Luthra, Mr. Abhishek Kumar, Advs.
Mr. Prashant Jain for R-1, Mr. Shubham Paliwal
Mr. Karan Jain, For R-3 & R-9, Ms. Pallavi Tayal
For R-2, Mr. Vivek Sinha, Mr. Vivek Malik, Mr. Himanshu,
Advs. For R-4 & 10, Mr. Manumyer Singh, Adv., Mr.
Sandeep Raghav, in Person

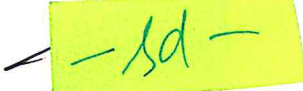
For the RP:

Mr. Gaurav Parinanda, Sr. Adv. Ms. Jyotika Jain
Ms. Namrata Sinha & Mr. Abhishek Anand, Mr. Viren
Sharma, Mr. Ashish Aggarwal, Mr. Gurucharan Singh, Mr.
Amit Bhatnagar, Mr. Dhruvad Das, Ms. Tanvi Jain, Mr.
Deepak Motla, Mr. Sanyam Goel, Advs. & Mr. Pramod
Kumar Sharma, Mr. Nazim Khan, P.C.S.

ORDER

List the matter on 16.01.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)